

BENCH-I**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No.- 04/2013

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M**

Name of the Company	Abhyudya Trading Ltd. & Anr.-Vs_Jatia Cotton Mills Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Pranab K. Ray, Sr. Adv
 Dhiren Sharma, Adv
 Rajib D. Mullick, Adv
 Rakesh Sankar, Adv

Respondent No. 4

Rakesh Sankar
 17/01/2018

Ratnesh M. Rai, Adv.
 Animesh Basu, Adv.
 Soumya Bhattacharya, Adv.

L.R. of R-5

17/01/2018

Nirmalya Dasgupta } R. No. 1.
 Gangi Manna

Gangi
 17/01/2018

Ayan De } - Petitioner.

Ayan De
 17/01/2018

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ORDER

Ld. Counsels for the petitioner and Ld. Counsels for the respondents 1,4 and 5 are present.

List on 09.03.2018 for hearing.

sd

(Jinan K.R.)
Member (Judicial)

sd

(V.P. Singh)
Member (Judicial)